

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :09-02-2026

Date : 09.02.2026

A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
29/2026	09.02.2026	WP (C) - 1355/2026	M.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-02-03	
39/2026	09.02.2026	CRLA-417/2019	S P SAHOO	C.O.	COURT NO. 5	Order Dtd. 2026-02-20	CRIMINAL APPEAL
40/2026	09.02.2026	CRLA-417/2019	R K MALLICK	C.O.	COURT NO. 5	Order Dtd. 2026-02-20	CRIMINAL APPEAL
42/2026	09.02.2026	MACA-29/2026	P.C.PATTANAİK	C.O.	COURT NO. 3	Order Dtd. 2026-03-13	
43/2026	09.02.2026	RVWPET-271/2025	C.R.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2026-02-05	
44/2026	09.02.2026	WP (C) - 35206/2025	B K MOHARANA	C.O.	COURT NO. 3	Order Dtd. 2026-01-28	WRIT BRANCH-8
46/2026	09.02.2026	WA-696/2025	M.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	
47/2026	09.02.2026	WA-1306/2025	D.BISWAL	C.O.	COURT NO. 25	Order Dtd. 2026-02-05	WRIT APPEAL
48/2026	09.02.2026	WP (C) - 517/2024	S MOHARANA	C.O.	COURT NO. 25	Order Dtd. 2026-02-06	WRIT BRANCH-4
50/2026	09.02.2026	WP (C) - 15162/2024	S R PANI	C.O.	COURT NO. 25	Order Dtd. 2026-02-06	WRIT BRANCH-7
52/2026	09.02.2026	WP (C) - 35923/2025	L BEHERA	C.O.	COURT NO. 25	Order Dtd. 2026-02-04	
54/2026	09.02.2026	WP (C) - 35923/2025	J SAHOO	C.O.	COURT NO. 25	Order Dtd. 2026-02-04	
57/2026	09.02.2026	WP (C) - 1489/2026	P K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2026-02-03	WRIT BRANCH-5
69/2026	09.02.2026	ABLAPL-566/2026	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04	BAIL-2

70/2026	09.02.2026	ABLAPL-772/2026	A. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-05	
71/2026	09.02.2026	ABLAPL-759/2026	HIMANSHU KUMR BHOL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-05	BAIL-2
72/2026	09.02.2026	WP (C) - 112/2026	J R BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-03	
73/2026	09.02.2026	WP (C) - 26188/2025	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-02	WRIT BRANCH (DIVISION BENCH-3)
74/2026	09.02.2026	WP (C) - 3392/2026	T K NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-03-02	WRIT BRANCH-4
75/2026	09.02.2026	WP (C) - 4296/2024	B K MOHARANA	C.O.	COURT NO. 12	Order Dtd. 2026-02-02	WRIT BRANCH (DIVISION BENCH-2)
76/2026	09.02.2026	WA-3248/2024	D BISWAL	C.O.	COURT NO. 12	Order Dtd. 2026-02-05	WRIT APPEAL
77/2026	09.02.2026	WA-1322/2025	M.R. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-02-05	WRIT APPEAL
78/2026	09.02.2026	ABLAPL-811/2026	N K ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-02-06	BAIL-2
94/2026	09.02.2026	RSA-263/2017	E ROUSTRAY	C.O.	COURT NO. 23	Order Dtd. 2026-02-09	SECOND APPEAL
97/2026	09.02.2026	CRLREV-46/2026	SC DAS	C.O.	COURT NO. 17	Order Dtd. 2026-03-17	
13/2026	09.02.2026	WP (C) - 3479/2026	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-02-06	WRIT BRANCH (DIVISION BENCH-1)
14/2026	09.02.2026	WP (C) - 870/2024	A K SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-02-06	WRIT BRANCH-7
23/2026	09.02.2026	WP (C) - 12092/2012	B BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-02-02	WRIT BRANCH (DIVISION BENCH-3)
24/2026	09.02.2026	WA-683/2023	J J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-02-04	WRIT APPEAL
28/2026	09.02.2026	CRLA-101/2026	CHEERA RANJAN SATHPATHY	C.O.	COURT NO. 6	Order Dtd. 2026-02-09	
38/2026	09.02.2026	MACA-386/2008	P K LENKA	C.O.	COURT NO. 6	Order Dtd. 2026-02-05	MISC. APPEAL SEC.

39/2026	09.02.2026	MACA-386/2008	S SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-02-05	MISC. APPEAL SEC.
40/2026	09.02.2026	CRLMP-105/2026	TUSAR KANTA SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-02-06	
41/2026	09.02.2026	WP (C) - 27607/2019	M R ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2026-02-05	WRIT BRANCH-6
42/2026	09.02.2026	WP (C) - 33360/2020	M R SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-02-05	WRIT BRANCH-3
44/2026	09.02.2026	ABLAPL-12877/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-02-06	BAIL-1
45/2026	09.02.2026	WP (C) - 20251/2023	S GUPTA	C.O.	COURT NO. 17	Order Dtd. 2026-02-02	WRIT BRANCH-8
47/2026	09.02.2026	BLAPL-310/2026	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-02-06	
48/2026	09.02.2026	CMP-244/2026	RABI NARAYAN BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-06	
49/2026	09.02.2026	CMP-218/2026	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-06	
50/2026	09.02.2026	CONTC-636/2026	K.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-06	
51/2026	09.02.2026	CONTC-3570/2025	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-06	CONTEMPT
52/2026	09.02.2026	CRLMP-103/2026	A.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-06	
53/2026	09.02.2026	CRLMP-102/2026	PABITRA KUMAR DUTTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-06	
54/2026	09.02.2026	CRLMP-94/2026	GIRIDHARI SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-06	
55/2026	09.02.2026	CRLMP-1687/2025	N.K.ROUT	C.O.	COURT NO. 2	Order Dtd. 2025-12-19	
56/2026	09.02.2026	CONTC-1676/2025	S.K.RATH	C.O.	COURT NO. 2	Order Dtd. 2026-02-06	
57/2026	09.02.2026	WP (C) - 3578/2026	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3
58/2026	09.02.2026	CRLMC-285/2026	A.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-06	
59/2026	09.02.2026	CRLMC-5454/2025	L.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2026-01-06	

					OLD		
76/2026	09.02.2026	CRLA-101/2026	CHEERA RANJAN SATHPATHY	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	
90/2026	09.02.2026	WP (C) - 4170/2026	R. N. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-03-20	
93/2026	09.02.2026	WP (C) - 4170/2026	AKHOLD	C.O.	COURT NO. 23	Order Dtd. 2026-03-20	
95/2026	09.02.2026	RSA-65/2026	J. SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-05-07	
97/2026	09.02.2026	WP (C) - 4286/2026	D P SWAIN	C.O.	COURT NO. 21	Order Dtd. 2026-02-09	WRIT BRANCH-7
07/2026	09.02.2026	ABLAPL-9443/2025	AREN KUMAR TRIPATHY	GENERAL		Order Dtd. 2026-01-07	
08/2026	09.02.2026	ABLAPL-9443/2025	AREN KUMAR TRIPATHY	GENERAL		Petition	
09/2026	09.02.2026	WP (C) - 3910/2026	RAKESH KUMAR PATRA	GENERAL		Order Dtd. 2026-02-05	
10/2026	09.02.2026	WP (C) - 3881/2026	RAKESH KUMAR PATRA	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-1
11/2026	09.02.2026	WP (C) - 1233/2026	SURENDRA BEHERA	GENERAL		Order Dtd. 2026-01-16	
12/2026	09.02.2026	WP (C) - 3331/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-02-06	
13/2026	09.02.2026	CRLMC-409/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-02-06	CRIMINAL MISC
14/2026	09.02.2026	ABLAPL-9443/2025	AREN KUMAR TRIPATHY	GENERAL		Order Dtd. 2025-09-10	
15/2026	09.02.2026	ABLAPL-9443/2025	AREN KUMAR TRIPATHY	GENERAL		Order Dtd. 2025-08-14	
16/2026	09.02.2026	ABLAPL-9443/2025	AREN KUMAR TRIPATHY	GENERAL		Order Dtd. 2025-11-06	
17/2026	09.02.2026	WP (C) - 2973/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-02-04	WRIT BRANCH-2
18/2026	09.02.2026	WP (C) - 2882/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-02-06	
19/2026	09.02.2026	WP (C) - 1988/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-01-30	WRIT BRANCH-7
20/2026	09.02.2026	WP (C) -	SAROJ KUMAR	GENERAL		Entire Brief	WRIT

		41071/2023	SWAIN				BRANCH (DIVISION BENCH-3)
21/2026	09.02.2026	WP (C) - 30726/2024	SAROJ KUMAR SWAIN	GENERAL		Entire Brief	WRIT BRANCH-1
22/2026	09.02.2026	WP (C) - 2871/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH-6
23/2026	09.02.2026	WP (C) - 4411/2022	VIKRANT KUMAR BISWAL	GENERAL		Petition	WRIT BRANCH (DIVISION BENCH)
24/2026	09.02.2026	WP (C) - 2879/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-02-06	
25/2026	09.02.2026	WP (C) - 3334/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH-7
26/2026	09.02.2026	WP (C) - 3358/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH (DIVISION BENCH-1)
27/2026	09.02.2026	WP (C) - 3389/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-02-06	
28/2026	09.02.2026	WP (C) - 3332/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-02-06	
30/2026	09.02.2026	WP (C) - 3413/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH-8
31/2026	09.02.2026	WP (C) - 3284/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-02-06	
32/2026	09.02.2026	WP (C) - 2482/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH-7
33/2026	09.02.2026	WP (C) - 3310/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH (DIVISION BENCH-2)
34/2026	09.02.2026	WP (C) - 3313/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH (DIVISION BENCH-2)
35/2026	09.02.2026	WP (C) - 3312/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH-3
36/2026	09.02.2026	WP (C) - 2505/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-02-06	
37/2026	09.02.2026	WP (C) - 3365/2026	SUSHREE RANJAN	GENERAL		Order Dtd. 2026-02-06	

			MOHANTY				
38/2026	09.02.2026	WP (C) - 2126/2026	ANANTA KISHOR NANDA	GENERAL		Misc.case	WRIT BRANCH (DIVISION BENCH-2)
41/2026	09.02.2026	WP (C) - 3403/2026	SURYAKANTA PALAI	GENERAL		Order Dtd. 2026-02-02	WRIT BRANCH-7
51/2026	09.02.2026	WP (C) - 1180/2026	SURYAKANTA PALAI	GENERAL		Order Dtd. 2026-02-09	WRIT BRANCH (DIVISION BENCH-1)
79/2026	09.02.2026	WP (C) - 2785/2026	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2026-02-04	WRIT BRANCH-1
80/2026	09.02.2026	WP (C) - 9575/2020	RANJIT MOHANTY	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH-2
81/2026	09.02.2026	CRLREV-1095/2025	TRILOCHAN PANIGRAHI	GENERAL		Order Dtd. 2026-02-06	
82/2026	09.02.2026	ABLAPL-11880/2025	RASHMI RANJAN PATTANAİK	GENERAL		Order Dtd. 2025-12-15	BAIL-1
83/2026	09.02.2026	WA-253/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-07-17	WRIT APPEAL
84/2026	09.02.2026	MACA-1297/2025	BIRA KISHOR SINGH	GENERAL		Judgement Dtd. 2025-12-13	
85/2026	09.02.2026	FAO-642/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-23	MISC. APPEAL SEC.
86/2026	09.02.2026	CONTC-501/2026	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2026-02-06	CONTEMPT
87/2026	09.02.2026	WP (C) - 22144/2022	ASUTOSH ROUT	GENERAL		Petition With Annexures	WRIT BRANCH (DIVISION BENCH-2)
88/2026	09.02.2026	CONTC-756/2026	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2026-02-06	
90/2026	09.02.2026	FAO-244/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-07-25	MISC. APPEAL SEC.
91/2026	09.02.2026	FAO-9/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-23	MISC. APPEAL SEC.
92/2026	09.02.2026	WP (C) - 14643/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH-2
95/2026	09.02.2026	WP (C) - 19572/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-23	
96/2026	09.02.2026	WP (C) - 19534/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-13	
97/2026	09.02.2026	WP (C) - 18913/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-13	
99/2026	09.02.2026	WP (C) -	MANOJ KUMAR	GENERAL		Order Dtd. 2024-08-13	

		18603/2024	RANA				
31/2026	09.02.2026	WP (C) - 19663/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-22	
32/2026	09.02.2026	WP (C) - 18909/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-13	
33/2026	09.02.2026	WP (C) - 20998/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-31	
34/2026	09.02.2026	WP (C) - 13019/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-23	WRIT BRANCH-8
35/2026	09.02.2026	FAO- 684/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-07-25	MISC. APPEAL SEC.
36/2026	09.02.2026	FAO- 641/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-07-25	MISC. APPEAL SEC.
37/2026	09.02.2026	FAO- 135/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-23	MISC. APPEAL SEC.
43/2026	09.02.2026	FAO- 237/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-23	MISC. APPEAL SEC.
46/2026	09.02.2026	WP (C) - 8109/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-06	WRIT BRANCH-8
60/2026	09.02.2026	SA- 294/1994	SOVNA PRIYADARSHINI PARIDA	GENERAL		Entire Brief	SECOND APPEAL
61/2026	09.02.2026	ABLAPL- 870/2026	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2026-02-09	BAIL-2
62/2026	09.02.2026	ABLAPL- 870/2026	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2026-02-09	BAIL-2
45/2026	09.02.2026	FA- 179/1999	N ROUT	GENERAL		Order Dtd. 2001-08-28	
49/2026	09.02.2026	WP (C) - 35409/2025	RK SARANGI	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH (DIVISION BENCH-2)
53/2026	09.02.2026	AHO- 155/1993	MK PANI	GENERAL		Petition With Annexures	
55/2026	09.02.2026	ABLAPL- 809/2026	BP NAYAK	GENERAL		Order Dtd. 2026-02-06	BAIL-2
56/2026	09.02.2026	CONTC- 4570/2023	BB RAY	GENERAL		Order Dtd. 2024-08-23	CONTEMPT
58/2026	09.02.2026	CONTC- 4567/2023	BB RAY	GENERAL		Order Dtd. 2024-04-05	CONTEMPT
59/2026	09.02.2026	CONTC- 4568/2023	BB RAY	GENERAL		Order Dtd. 2024-08-23	CONTEMPT
60/2026	09.02.2026	WP (C) - 4714/2018	G ROUT	GENERAL		Order Dtd. 2018-04-04	WRIT BRANCH-8

61/2026	09.02.2026	WP (C) - 30726/2024	SK SWAIN	GENERAL		Order Dtd. 2025-07-04Entire Order, Petition With Annexures,	WRIT BRANCH-1
62/2026	09.02.2026	WP (C) - 34026/2025	KR JENA	GENERAL		Order Dtd. 2026-02-04	
63/2026	09.02.2026	CONTC- 4463/2023	G ROUT	GENERAL		Order Dtd. 2024-02-23Petition With Annexures,	CONTEMPT
64/2026	09.02.2026	CRLMC- 4944/2025	D DASH	GENERAL		Order Dtd. 2026-01-06	
65/2026	09.02.2026	RPFAM- 203/2017	T PANI	GENERAL		Order Dtd. 2023-05-05Misc.case, Entire Order, Petition With Annexures,	FIRST APPEAL
66/2026	09.02.2026	FAO- 57/2015	LD SAHOO	GENERAL		Order Dtd. 2019-10-18	MISC. APPEAL SEC.
67/2026	09.02.2026	ABLAPL- 12445/2025	AK BARIK	GENERAL		Order Dtd. 2025-11-10	
68/2026	09.02.2026	WP (C) - 41071/2023	SK SWAIN	GENERAL		Order Dtd. 2024-01-12Entire Order, Petition With Annexures,	WRIT BRANCH (DIVISION BENCH-3)
68/2026	09.02.2026	CRLMP- 98/2026	HK MOHANTA	GENERAL		Order Dtd. 2026-02-06	
68/2026	09.02.2026	WP (C) - 2164/2026	RANJAN KUMAR NAYAK	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH-6
69/2026	09.02.2026	WP (C) - 35398/2025	RANJAN KUMAR NAYAK	GENERAL		Order Dtd. 2025-12-12	WRIT BRANCH-6
69/2026	09.02.2026	WP (C) - 2335/2026	RK MAHABHOI	GENERAL		Order Dtd. 2026-02-04	
69/2026	09.02.2026	WP (C) - 19692/2024	RK MAHABHOI	GENERAL		Order Dtd. 2026-02-04	
69/2026	09.02.2026	CRLREV- 666/2018	B BEHERA	GENERAL		Order Dtd. 5000-01-01	
69/2026	09.02.2026	WP (C) - 2091/2006	MR ROUTRAY	GENERAL		Order Dtd. 5000-01-01	
69/2026	09.02.2026	BLAPL- 9520/2025	UK PANDA	GENERAL		Order Dtd. 2026-02-09	
69/2026	09.02.2026	WP (C) - 30491/2025	J SAHOO	GENERAL		Order Dtd. 2026-02-09	WRIT BRANCH (DIVISION BENCH-2)
69/2026	09.02.2026	CMP- 247/2026	B BEHERA	GENERAL		Order Dtd. 2026-02-06	

00/2026	09.02.2026	CONTC-3102/2022	SC SUNDARAY	GENERAL		Order Dtd. 2026-02-06	CONTEMPT
01/2026	09.02.2026	WP (C) - 32290/2025	P NAYAK	GENERAL		Order Dtd. 2026-02-04	WRIT BRANCH-5
02/2026	09.02.2026	CRLA-590/2025	AK BISWAL	GENERAL		Order Dtd. 2026-02-06	
03/2026	09.02.2026	TRP (C) - 21/2026	SN GAYA	GENERAL		Order Dtd. 2026-02-06	
04/2026	09.02.2026	WP (C) - 14138/2020	SC SUNDARAY	GENERAL		Order Dtd. 2020-08-24	WRIT BRANCH-6
05/2026	09.02.2026	WP (C) - 3458/2026	S NAYAK	GENERAL		Order Dtd. 9999-12-31	
06/2026	09.02.2026	CRLMC-373/2026	L ACHARI	GENERAL		Order Dtd. 2026-02-04	
07/2026	09.02.2026	WP (C) - 37604/2025	HK BHOL	GENERAL		Order Dtd. 2026-02-09	WRIT BRANCH-2
09/2026	09.02.2026	FA-77/1998	BC SAHOO	GENERAL		Order Dtd. 2014-12-15	
10/2026	09.02.2026	WA-788/2025	BK SWAIN	GENERAL		Order Dtd. 2026-02-02	
11/2026	09.02.2026	WA-791/2025	BK SWAIN	GENERAL		Order Dtd. 2026-02-02	
12/2026	09.02.2026	CONTC-6297/2025	BK SWAIN	GENERAL		Order Dtd. 2026-01-27	
15/2026	09.02.2026	ELPET-3/2024	S SRIVASTAVA	GENERAL		Exhibits	M.J.C.
16/2026	09.02.2026	WP (C) - 23520/2017	R SARANGI	GENERAL		Order Dtd. 2018-04-03	
17/2026	09.02.2026	CRLMC-2727/2025	S DASH	GENERAL		Order Dtd. 2026-02-06	
18/2026	09.02.2026	WP (C) - 18193/2012	BK DAS	GENERAL		Order Dtd. 2012-11-07Petition With Annexures,	
19/2026	09.02.2026	MATA-135/2025	PK LENKA	GENERAL		Order Dtd. 2026-02-02	
29/2026	09.02.2026	RSA-345/2025	DEBASIS MISHRA	GENERAL		Order Dtd. 2026-02-05	
63/2026	09.02.2026	WP (C) - 18894/2024	M NAYAK	GENERAL		Order Dtd. 2026-02-06	
64/2026	09.02.2026	RSA-465/2007	S MOHANTY	GENERAL		Judgement Dtd. 2026-02-09	SECOND APPEAL
65/2026	09.02.2026	WP (C) - 4246/2026	AK SARANGI	GENERAL		Order Dtd. 2026-02-09	WRIT BRANCH-5

66/2026	09.02.2026	FAO-300/2004	U PATI	GENERAL		Order Dtd. 2019-08-30	MISC. APPEAL SEC.
67/2026	09.02.2026	WP (C) - 9596/2007	S DAS	GENERAL		Order Dtd. 2008-02-14	
68/2026	09.02.2026	WPC (OAC) - 169/2017	S NAYAK	GENERAL		Order Dtd. 5000-01-01	OA Branch
69/2026	09.02.2026	WP (C) - 3579/2026	S N GAYA	GENERAL		Order Dtd. 2026-02-06	
70/2026	09.02.2026	CMAPL-198/2020	SS JENA	GENERAL		Petition With Annexures	M.J.C.
71/2026	09.02.2026	CMAPL-245/2014	SS JENA	GENERAL		Petition With Annexures	M.J.C.
72/2026	09.02.2026	RFA-10/2009	SS JENA	GENERAL		Petition With Annexures	
73/2026	09.02.2026	LPA-5/2014	SS JENA	GENERAL		Petition With Annexures	
74/2026	09.02.2026	WP (C) - 33226/2025	JYOTIRMOY MOHAPATRA	GENERAL		Order Dtd. 2026-02-09	
75/2026	09.02.2026	CRLMC-4802/2024	AK MOHANTY	GENERAL		Order Dtd. 2024-12-23	
77/2026	09.02.2026	WP (C) - 3337/2026	S DAS	GENERAL		Order Dtd. 2026-02-04	
78/2026	09.02.2026	FA-451/1982	M MOHIN	GENERAL		Compromise Petition, Skech Map, Petition With Annexures,	
79/2026	09.02.2026	FA-451/1982	M MOHIN	GENERAL		Decree, Compromise Petition, Skech Map, Petition With Annexures,	
80/2026	09.02.2026	WP (C) - 6783/2015	SR MISHRA	GENERAL		Order Dtd. 2016-03-10	
81/2026	09.02.2026	CMP-267/2026	DD NAIK	GENERAL		Order Dtd. 2026-02-09	
82/2026	09.02.2026	FA-281/1996	PK PANI	GENERAL		Judgement Dtd. 2009-08-20, Petition, Misc. case, Compromise Petition,	
83/2026	09.02.2026	MACA-103/2011	SK SAMAL	GENERAL		Entire Order, Petition With Annexures,	MISC. APPEAL SEC.
84/2026	09.02.2026	MACA-1135/2024	S SWAIN	GENERAL		Order Dtd. 2025-07-16	
85/2026	09.02.2026	WP (C) - 4739/2017	SR MOHANTY	GENERAL		Order Dtd. 2025-08-04	WRIT BRANCH-4
86/2026	09.02.2026	WP (C) - 697/2026	S KAR	GENERAL		Order Dtd. 2026-01-15	
87/2026	09.02.2026	WP (C) - 7832/2012	BK SINGH	GENERAL		Order Dtd. 2023-02-22	WRIT BRANCH-5
88/2026	09.02.2026	ABLAPL-11032/2024	B SURYABANSI	GENERAL		Order Dtd. 2026-02-09	

89/2026	09.02.2026	CMAPL-79/2022	SS JENA	GENERAL		Petition With Annexures	M.J.C.
91/2026	09.02.2026	WP (C) - 3469/2026	SC SATAPATHY	GENERAL		Order Dtd. 2026-02-05	
92/2026	09.02.2026	WP (C) - 1595/2013	S PARIJA	GENERAL		Order Dtd. 2022-05-17	WRIT BRANCH-5
94/2026	09.02.2026	WP (C) - 1979/2013	S PARIJA	GENERAL		Order Dtd. 2022-05-17	WRIT BRANCH (DIVISION BENCH)
96/2026	09.02.2026	WP (C) - 6566/2010	S PANDA	GENERAL		Order Dtd. 2010-04-08	

NIC